- (b) if so, the purpose of their visit;
- (c) whether there were any talks to develop India's small scale industries; and
 - (d) if so, the details thereof?

Written Amethers

The Minister of Industry Manubhas Shah): (a) to (d). delegation recently visited India This was a non-official delegation and was not sponsored at Government level The delegation went round different Government parts of the country had no official talks with the delegation

Employees' State Insurance Scheme *1021. Shri Nagi Reddy: Shrimati Parvathi Krishnan:

Will the Minister of Labour and Employment be pleased to state

- (a) the number of workres in West Bengal still left to be covered by the Employees' State Insurance Scheme.
- (b) when will the scheme be extended to other districts of West Bengal?

The Deputy Minister of Labour (Shri Abid AH): (a) About 3,61,000 workers are yet to be covered areas with a concentiation of 500 or more

(b) As soon as practicable The matter has been taken up with the State Government who are responsible of Medical care for the provision under the Insurance Scheme

Recovery of Loans from Displaced persons of Tripura

*1622. Shri Bangshi Thakur: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) whether it is a fact that Certificate Proceedings have been issued for the recovery of loans against the displaced persons of Tripura and are being issued, and
 - (b) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Mhanns): (a) Yes. Such proceedings have been taken against some people

(b) To save the recovery of the loan amounts from being barred by limitation and to collect the amount due to Government in cases where the displaced persons are in a position to pay.

Distribution of Soft Coke

*1023, Shri L. Achaw Singh: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the State Trading Corporation of India (Private) Ltd. has taken over the distribution of soft coke in Delh-?

The Minister of Commerce (Shri Kanungo): No, Sir. The Corporation has arranged at the request of the Delhi State Administration to run some black rakes and hand over the stock to the licensees nominated by them

Indian Delegation to Japan

•1024. Shri Venkatasubbaiah: Shri E. Madhusudan Rae:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether there is any proposal to send a delegation to Japan to study the financial structure of small scale industries in that country,
- (b) if so, whether the composition of the delagtion has been finalised; and
 - (c) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The proposal is still at the stage of consideration

Delegates to U. N. Assembly

*1025. Shri V. P. Nayar:
Shri Aurobindo Ghosal:

Will the Prime Minister be pleased to lay a statement showing:

(a) the general or special qualifications on the basis of which the following categories included India's delegation to the current U.N. Session have been selected: (i) delegates, (ii) alternate delegates, (111) advisers; and

(b) the total foreign exchange allowed to each delegate?

Affaire (Shrimati Lakshmi Menen):

(a) In selecting members of delegation of different categories, Government takes into account their suitability for the work they may be required to do and the need for continuity with past work Each year some new people are also included There is no rule laid down by the United Nations as to how members of delegation are to be selected and the decision rests entirely with the Government

(b) Shri Krishna Menon nil Shri Venkataraman nil Shri Arthur Lall nil Shri G S Pathak Rs 4000/-Shri Chalapathi Rau Rs 2,000/-

सम्बर बरला

*१०२६. सी नवल प्रभाकर : श्री भक्त दर्शन : श्री पद्मा साल बाक्पाल

करण वाणिज्य तथा उद्योग मना यह बनान की पूपा करत कि

- (न) क्या न्ह्रमच है कि उत्पादन नत्य को बढान क लिय गरपार द्वाबर चर्चे को यिजनी म चनान पर निचार कर रही है,
- (म) याद गतो यह कब तक चानृ बरने का विचार है '

उच्चोग मत्री (श्री मनुभाई शाह). (य) जा नहा।

(स्व) प्रश्न ही नही उठता।

Shree Savajce Jubilee Cotton and Jute Mills, Sidhpur (Bombay State) *1627. Shri P R Patel Will the Minister of Commerce and Industry be pleased to state

(a) what steps have been taken to start Shree Sayajee Jubilee Cotton and Jute Mills, Sidhpur, closed some years back; and (b) how many labourers have been unemployed since the closure of the Mills?

The Minister of Commerce (Shri Kanungo). (a) Investigation under the Industries (Development and Regulation) Act, 1951 was completed in June, 1958 The Committee favoured the liquidation of the mills

(b) As a result of the closure of the mills on 24th April, 1957 about 1 064 workers have been affected.

Lemon Grass Oil

*1028 Shri Warior: Will the Minister of Commerce and Industry be pleased to state

- (a) whether Government have any scheme to utilise lemon grass oil for industrial purposes, and
- (b) if so, at what stage the scheme is at present?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir

(b) Two firms at Bombay, viz, Messrs Glano Laboratories (India) Private Ltd, and Messrs Roche Products Private Ltd, have been licensed to produce vitamin 'A' from Beta Ionone—a product to be obtained from lemon grass oil These units are expected to commence production of vitamin 'A' during 1959

जगपुरा पुल

*१०२६. श्री सरजूपाण्डे नया निर्नास, जावास और सभरण मही २५ सिनम्बर, १६५८ क नागिन प्रश्न मन्या १६०८ क उत्तर के सम्बन्ध में यह बनाव की कृपा बरेगे वि जगपुरा पुत्र क निम गमें वर ब के लिए उनादानी न ग। क विनद्ध सरकार न क्या कार्यवाई की है?

निर्माण, धावास और सभरण उपसंत्री (भी धनिल कु० बन्दा): इस मामत में अन्तासन व उर हा क उठन पर धभी विचार हा रहा है और इसका फैनला जत्दी किया जाउगा। यहा यह भी ध्यान में रखता है कि लागा पर जिल्मेदारी लगाने में पहले परिवह्न तथा स्वार महालय के सहन्वित धफनरी से सलाह करना जरूरी था।